

**NATIONAL COMPANY LAW TRIBUNAL,
SPECIAL BENCH (COURT 1)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02.12.2020 at 2.30 P.M
THROUGH VIDEO CONFERENCING

**PRESENT : SMT. R. SUCHARITHA, MEMBER - JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL**

APPLICATION NUMBER :
PETITION NUMBER : IBA/1163/2019
NAME OF THE PETITIONER(S) : NSL WIND POWER COMPANY (PHOOLWADI)
PVT LTD
NAME OF THE RESPONDENT(S) : EASTERN SPINWELL LTD
UNDER SECTION : 9 OF IBC, 2016

ORDER

Counsel for Petitioner Ms. Indu Karunakaran is present through video conferencing mode.

It is stated that the Vakalath and Counter have been filed in this matter. The Vakalath stands in the name of Learned Counsel Mr. R. Sivakumar, Learned Counsel Mr. R. Vijay Bharadwaj and Learned Counsel Mr. S. Sandeep.

List this matter on **06.01.2021** for hearing and disposal.

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(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)

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